

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.231 - CP/10(AHM)2022
Item No.232 – IA 35 of 2022
Item No.233 – IA 46 of 2022
Item No.234 – IA 50 of 2022
Item No.235 – IA 51 of 2022

Proceedings under Section 241-242
Co.Act,2013

IN THE MATTER OF:

Piyush Kanaiyalal Domadia & Ors
V/s
Vinay Industries Limited & Ors

.....Applicant

.....Respondent

Order delivered on 19/01/2023

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Mohit Gupta, Adv.
Mr. Piyush Luktuke, Adv.
For the Respondent : Mr. Maulik Nanavati, Adv.

ORDER

Due to paucity of time, matter could not be taken up for hearing.

List on 28.03.2023

-Sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-Sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)